

**IN THE INCOME TAX APPELLATE TRIBUNAL
“RAJKOT” BENCH, RAJKOT**

[Conducted through E-Court at Ahmedabad]

**BEFORE SMT.ANNAPURNA GUPTA, ACCOUNTANT MEMBER &
Ms. MADHUMITA ROY, JUDICIAL MEMBER**

आयकर अपील सं./I.T.A. No. 171/Rjt/2022

(निर्धारण वर्ष / Assessment Year : 2017-18)

Uma International Plot No.2124, Road No.1, Near Dwarkadhish Polimers Kishan Gate GIDC, Metoda	बनाम/ Vs.	The Pr.CIT Rajkot
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AAEFU4540K		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से /Appellant by :	Shri Rashmin Vekariya, A.R.
प्रत्यर्थी की ओर से / Respondent by :	Shri Shramdeep Sinha, Sr.D.R.

सुनवाई की तारीख / Date of Hearing	16/10/2023
घोषणा की तारीख /Date of Pronouncement	31/10/2023

ORDER

PER Ms. MADHUMITA ROY - JM:

The instant appeal at the instance of the assessee are directed against the order dated 22.02.2022 passed by the Principal Commissioner of Income Tax, Rajkot-1 (in short ‘PCIT’) arising out of the order dated 02.12.2019 passed by the ITO, Ward-2(2)(3), Rajkot & ITO, Ward-1(2)(2), Rajkot under Section 143(3) of the Income Tax Act, 1961, (hereinafter referred to as ‘the Act’) for Assessment Year 2017-18.

2. At the time of hearing of appeal of the assessee, the Ld. Authorized Representative sought permission to withdraw the captioned appeal of the assessee referring a written request dated 16.10.2023. Ld. Departmental Representative for the Revenue did not express any objection in this regard. We, therefore, keeping in view of the particular fact, grant the prayer as sought for.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

This Order pronounced on 31/10/2023

Sd/-

(ANNAPURNA GUPTA)

ACCOUNTANT MEMBER

Ahmedabad; Dated 31/10/2023

S. K. SINHA

True Copy

Sd/-

(MADHUMITA ROY)

JUDICIAL MEMBER

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त(अपील) / The CIT(A)-
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Ahmedabad
6. गार्ड फाईल / Guard file.

By order/आदेश से,

Deputy/Asstt. Registrar
ITAT, Rajkot